

CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF SINCLAIRS HOTELS LIMITED

Registered Office: 56A, Mirza Ghalib Street, Kolkata-700 016

This announcement ("**Second Corrigendum to the Public Announcement**") is in continuation of, and should be read in conjunction with, the Public Announcement dated March 28, 2009 (the "**Public Announcement**") and Corrigendum to the Public Announcement dated 19.05.2009 ("**First Corrigendum to the Public Announcement**") issued by VC Corporate Advisors Private Limited as the Manager to the Offer on behalf of Xander Investment Holding X, Limited ("**Acquirer**") to the shareholders of Sinclairs Hotels Limited (the "**Target Company**") regarding the Offer. The shareholders of the Target Company are requested to note the following with respect to the Public Announcement :

1. The Original and Revised Schedule of major activities pertaining to the Offer is as under:

Activities	Original Date & Day		Revised Date & Day	
	Date	Day	Date	Day
Date of Public Announcement	28.03.09	Saturday	28.03.09	Saturday
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	17.04.09	Friday	17.04.09	Friday
Last Date for a Competitive Bid, if any	18.04.09	Saturday	18.04.09	Saturday
Date by which the Letter Of Offer to be Dispatched to the shareholders	08.05.09	Friday	03.09.09	Thursday
Date of Opening of the Offer	20.05.09	Wednesday	18.09.09	Friday
Last date for revising the Offer Price/ Number of Shares	28.05.09	Thursday	24.09.09	Thursday
Last date for Withdrawal of Acceptance by shareholders who have accepted the Offer	03.06.09	Wednesday	01.10.09	Thursday
Date of Closing of the Offer	08.06.09	Monday	07.10.09	Wednesday
Date of communicating rejection/ acceptance and payment of consideration for accepted tenders and/or the unaccepted equity shares certificates will be dispatched/ credited.	22.06.09	Monday	22.10.09	Thursday

2. Reserve Bank of India vide its letter dated 21.04.2009 has given its approval to the Acquirer for acquiring Shares validly tendered under this Offer (including Shares tendered by Non-Resident Indians).

3. The Target Company has allotted 15,65,343 equity shares pursuant to the conversion of the warrants and the same has been listed at the Bombay Stock Exchange. However such shares are yet to be listed at the Calcutta Stock Exchange.

This Corrigendum to the Public Announcement would also be available on SEBI's website at <http://www.sebi.gov.in>. Terms used but not defined in this Corrigendum to the Public Announcement shall have the same meaning as assigned in the Public Announcement. The Acquirer represented by its Board of Directors accepts full responsibility for the information contained in this Corrigendum to the Public Announcement and also for fulfilling its obligations as laid down in the Regulations.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER:



Manager to the Offer: VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI Registration No. INM000011096

(Contact Person: Mr. Anup Kumar Sharma)

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Place: Kolkata

Date: 02.09.2009